

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :26/07/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/22465/2025 BLAPL/7783/2025	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	PURNIMA BHAGAT VS	//0 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K TR/0000075/2025
2	D-BLAPL/22498/2025 BLAPL/7784/2025	SK. RAJIB VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 A.D.J., SORO(Baleshwar) Spl/0000052/2025
3	D-BLAPL/22506/2025 BLAPL/7785/2025	SANKAR NAYAK @ BABULU VS STATE OF ODISHA	SURYAKANTA DASH VS	KORAPUT TOWN /102 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000376/2025
4	D-BLAPL/21352/2025 BLAPL/7786/2025	KHYAMACHAND MAHAPATRA @ KSHYAMACHANDA MAHAPATRA VS STATE OF ODISHA	SUMANTA KUMAR SWAIN VS	INDUSTRIAL ESTATE PS /21 /2025 2ND A.D.J.,KHURDA(Khordha) ST/0000066/2025
5	D-BLAPL/22094/2025 BLAPL/7787/2025	GITANJALI BARIK @ RASHMITA BARIK VS STATE OF ODISHA	BISWAJIT SAMANTARAY VS	MAHANGA /429 /2024 A.D.J.,SALIPUR(Cuttack) ST/0000020/2025
6	D-BLAPL/22538/2025 BLAPL/7788/2025	MD. JASIM VS STATE OF ODISHA	UMA SHANKAR PATEL VS	RAJGANGPUR /199 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000396/2025
7	D-BLAPL/22155/2025 BLAPL/7789/2025	GANESH NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KOTINANDA /162 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000939/2025
8	D-BLAPL/22222/2025 BLAPL/7790/2025	SANA @ SANATAN MAHAR VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	JARAPADA /17 /2025 A.D.J.,ANGUL(Anugul) CT/0000430/2025
9	D-BLAPL/22162/2025 BLAPL/7791/2025	ASWINI KUMAR MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DHARAKOT PS /215 /2025 J.M.F.C.,ASKA(Ganjam) GR/0001101/2025
10	D-BLAPL/19473/2025 BLAPL/7792/2025	BANTI @ ASHIT RANJAN NAYAK VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	ANGUL TOWN /147 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul) GR/0000304/2025
11	D-BLAPL/22163/2025 BLAPL/7793/2025	B.SUBRATA REDDY @ B. SUBRAT REDDY @ SIPUN VS STATE OF ODISHA	BISWAJIT NAYAK VS	HINJILI /836 /2024 A.D.J.,CHATRAPUR(Ganjam) ST/0000031/2025

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12	D-BLAPL/21560/2025 BLAPL/7794/2025	SUJIT NAIK VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BISOI /114 /2024 SPECIAL JUDGE,RAIRANGPUR(Mayurbhanj) Spl/0000012/2024
13	D-BLAPL/22147/2025 BLAPL/7795/2025	BASUMATI PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /193 /2023 A.D.J.,TALCHER(Anugul) CT/0000014/2025
14	D-BLAPL/22178/2025 BLAPL/7796/2025	LINGARAJ SWAIN @ LINGA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	REAMAL /24 /2020 DISTRICT AND SESSIONS JUDGE,DEOGAJAH ST/0000038/2020
15	D-BLAPL/22325/2025 BLAPL/7797/2025	JITENDRA PRADHAN VS STATE OF ODISHA	SATYAPADA SHARMA VS	ROURKELA CYBER P.S. /3 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000700/2025
16	D-BLAPL/20677/2025 BLAPL/7798/2025	SERA @ MANORAMA NAYAK VS STATE OF ODISHA	ROHIT RANJAN RAY VS	INDUSTRIAL ESTATE PS /142 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000061/2025
17	D-BLAPL/22467/2025 BLAPL/7799/2025	BANTHU @ PRAHALLAD GAHAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	KHAIRA /144 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000739/2025
18	D-BLAPL/22471/2025 BLAPL/7800/2025	SHIBARAM @ SIBARAM GOUDA @ HATIA VS STATE OF ODISHA	ANUPAM DASH VS	CHATRAPUR /367 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000736/2024
19	D-BLAPL/20716/2025 BLAPL/7801/2025	BULA @ SUBASH CHANDRA DAS VS STATE OF ODISHA	RAGHUNATH BISWAL VS	BALIKUDA /243 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghpur) GR/0000909/2025
20	D-BLAPL/22509/2025 BLAPL/7802/2025	TRINATH @ NATH DAKUA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	JARADA /61 /2024 PRESIDING OFFICER,O.P.I.D. COURT,BELAGANPUR ST/0000265/2024
21	D-BLAPL/19687/2025 BLAPL/7803/2025	SUBHRANSHU BHANJA VS STATE OF ODISHA	BINAYA BHUSAN ROURTRAY VS	BADAGODA P.S. /338 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000337/2023
22	D-BLAPL/21614/2025 BLAPL/7804/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	ASISH MISHRA VS	MOTANGA /212 /2025 J.M.F.C.,DHENKANAL(Dhenkanal) GR/0000263/2025
23	D-BLAPL/21736/2025	CH.HRUSIKESH RAO @ BABULI	PVS NANAJI ACHARY	JEYPORE SADAR /191 /2023

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	BLAPL/7805/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2023
24	D-BLAPL/21787/2025 BLAPL/7806/2025	SURENDRA SAHOO VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000226/2025
25	D-BLAPL/21947/2025 BLAPL/7807/2025	MUNA SANYASI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /54 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000108/2025
26	D-BLAPL/22001/2025 BLAPL/7808/2025	SANKAR @ SANKAR REKAHWAR VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JONK /145 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000030/2025
27	D-BLAPL/22012/2025 BLAPL/7809/2025	SIBASANKAR JENA @ SHIBASHANKAR VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /268 /2019 J.M.F.C,JALESWAR(Baleshwar) CT/0000647/2019
28	D-BLAPL/22478/2025 BLAPL/7810/2025	DURYODHAN @ MANTOSH MIRDHA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JHARBANDH /60 /2025 S.D.J.M.,PADAMPUR(Bargarh) GR/0000537/2025
29	D-BLAPL/22353/2025 BLAPL/7811/2025	BISWANATH SAHU VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000018/2025
30	D-BLAPL/22039/2025 BLAPL/7812/2025	NANDAN PALEI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KODALA /413 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001453/2025
31	D-BLAPL/22152/2025 BLAPL/7813/2025	MANOJ KUMAR MALLIK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /396 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000392/2025
32	D-BLAPL/22036/2025 BLAPL/7814/2025	MANGALRAM MAHATO VS UNION OF INDIA(N.C.B)	RAMESH CHANDRA MAHARANA VS	NCB BHUBANESWAR /5 /2023 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000300/2023
33	D-BLAPL/21779/2025 BLAPL/7815/2025	RANJIT BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JEYPORE SADAR /93 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000022/2025
34	D-BLAPL/22011/2025 BLAPL/7816/2025	K.SIBAPRASAD ACHARY VS	SUKANTA KUMAR NAYAK (2) VS	BALLIGUDA /196 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhama

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35	D-BLAPL/21780/2025 BLAPL/7817/2025	STATE OF ODISHA GOUTAM BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	Spl/0000119/2025 JEYPURE SADAR /93 /2025 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000022/2025
36	D-BLAPL/21781/2025 BLAPL/7818/2025	KARTIK BAGH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JEYPURE SADAR /93 /2025 SPECIAL JUDGE,JEYPURE(Koraput) TR/0000022/2025
37	D-BLAPL/22547/2025 BLAPL/7819/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BARGARH /320 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000817/2025
38	D-BLAPL/22106/2025 BLAPL/7820/2025	KAMAL LOCHAN GOUDA VS STATE OF ODISHA	TARINI PANIGRAHI VS	JEYPURE MAHILA /25 /2025 AD-HOC A.D.J.(FTSC),JEYPURE(Koraput) Spl/0000060/2025
39	D-BLAPL/22481/2025 BLAPL/7821/2025	DURYODHAN SWAIN @ ROUT VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MARINE PENTHAKATA /60 /2025 J.M.F.C. (II), PURI(Puri) GR/0000496/2025
40	D-BLAPL/22578/2025 BLAPL/7822/2025	SURENDRA SAHOO VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0001135/2024
41	D-BLAPL/22548/2025 BLAPL/7823/2025	BULA @ BAILOCHAN DAS VS STATE OF ODISHA	PARSURAM PANDA VS	NAIKANI-DIHI /44 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0000211/2025
42	D-BLAPL/22483/2025 BLAPL/7824/2025	SUKHARANJAN DAS VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI SADAR /94 /2024 GRAMA NYAYALAYA, KORUKONDA(M GR/0000091/2024
43	D-BLAPL/22579/2025 BLAPL/7825/2025	GULSAN KUMAR BAID @ GULASAN BAID VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	NAWAPARA /151 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000451/2025
44	D-BLAPL/22485/2025 BLAPL/7826/2025	PRAMOD TARINI VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /239 /2009 A.D.J.,BHANJANAGAR(Ganjam) ST/0000026/2024
45	D-BLAPL/22570/2025 BLAPL/7827/2025	SUNIL PATIKAR @ CHANTI VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BHATILI /130 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000668/2025

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46	D-BLAPL/22522/2025 BLAPL/7828/2025	TULESWAR BAG VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	KANTABANJI /182 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000298/2025
47	D-BLAPL/22541/2025 BLAPL/7829/2025	SATISH KUMAR SINGH VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AMBABHONA /90 /2025 S.D.J.M.,BARGARH(Bargarh) CT/0000634/2025
48	D-BLAPL/22574/2025 BLAPL/7830/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR TOWN /178 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Balangir) GR/0000490/2025
49	D-BLAPL/22589/2025 BLAPL/7831/2025	SATYABRATA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	JALESWAR /24 /2024 A.D.J.,JALESWAR(Baleshwar) Spl/0000010/2024
50	D-BLAPL/22576/2025 BLAPL/7832/2025	BHUBAN KUMAR MAHANTA VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	KEONJHAR SADAR /142 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Balangir) GR/0000497/2025
51	D-BLAPL/22436/2025 BLAPL/7833/2025	BIBHUDUTTA BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	ROURKELA CYBER P.S. /3 /2025 ADDL.C.J.M.,ROURKELA(Sundargarh) GR/0000700/2025
52	D-BLAPL/22600/2025 BLAPL/7834/2025	SARITA PAIKRAY VS STATE OF ODISHA	ASHOK KUMAR JENA VS	EOW,BHUBANESWAR /5 /2025 PRESIDING OFFICER, DESIGNATED COURT CT/0000005/2025
53	D-BLAPL/22594/2025 BLAPL/7835/2025	Y.HEMALATA @ SMT. YARA HEMALATA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BADABAZAR /117 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0000727/2025
54	D-BLAPL/22605/2025 BLAPL/7836/2025	PRAVAT NAIK @ SURAJ VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /565 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001074/2025
55	D-BLAPL/22604/2025 BLAPL/7837/2025	MANOJ SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	TOMANDO /36 /2025 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000070/2025
56	D-BLAPL/22609/2025 BLAPL/7838/2025	RONY @ AYUSH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	TALCHER TOWN /585 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Angul) GR/0001107/2025
57	D-BLAPL/22048/2025	BIREN KUMAR BEHERA @ MITHUN	PRASANTA KUMAR NANDA	/ /0

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	BLAPL/7839/2025	VS STATE OF ODISHA	VS	S.D.J.M.,KHURDA(Khordha) 2(A)CC/0000111/2025
58	D-BLAPL/21136/2025 BLAPL/7840/2025	DURJAN KULDEEP @ KULDIP VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /176 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000894/2024
59	D-BLAPL/22269/2025 BLAPL/7841/2025	KUNA BEHERA VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	// J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI 2(A)CC/0000214/2025
60	D-BLAPL/21611/2025 BLAPL/7842/2025	TANU @ BHUBANESWAR HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	UMERKOTE /233 /2023 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000394/2023
61	D-BLAPL/22312/2025 BLAPL/7843/2025	KRUSHNA CHANDRA BISOYI VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BUGUDA /457 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000124/2025
62	D-CMAPL/22775/2025 CMAPL/220/2025	SIBARAM MAHARANA VS STATE OF ODISHA	ADV. VS	// (//
63	D-CMP/29204/2025 CMP/1117/2025	SRIKANTA BANDHA VS NAGESWAR BANDHA	GYANA RANJAN MAHAPATRA VS	// CIVIL JUDGE (SD), BASUDEVPUR(Bhadrakant) CS/0000060/2018
64	D-CMP/29777/2025 CMP/1118/2025	LALITABAI AGARWALLA @ LALITA BAI AGRAWALLA VS MANJUBAI AGARWALLA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),ANGUL(Anugul) CS/0000580/2022
65	D-CONTC/29580/2025 CONTC/3480/2025	SAIKRISHNA TRIPATHY VS AMRIT RUTURAJ,IAS	ADV. VS	// (//
66	D-CONTC/29690/2025 CONTC/3481/2025	PARAMESWAR SARANGO VS MADHUMITA,IAS	ADV. VS	// (//
67	D-CONTC/29693/2025 CONTC/3482/2025	LALATA KISHOR BEHERA VS DIBYAJYOTI PARIDA,IAS	ADV. VS	// (//
68	D-CONTC/29727/2025 CONTC/3483/2025	ASMA KHATUA VS	TUNA SAHU VS	// (

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69	D-CONTC/29747/2025 CONTC/3484/2025	NITYANANDA BARIK,OAS SUKANTI LATA PRUSTY VS GIRISH S.N., PRINCIPAL SECRETARY P.R AND D.W DEPT.	ADV VS	// // 0 //
70	D-CONTC/29749/2025 CONTC/3485/2025	KULAMANI DAS VS GIRISH S.N. P.SECY. P.R AND D.W DEPT.	ADV VS	// 0 //
71	D-CONTC/21863/2025 CONTC/3486/2025	BIBHUTI BHUSAN SENAPATI VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
72	D-CONTC/29597/2025 CONTC/3487/2025	GOURANGA CHARAN JENA VS DEBASHIS ROUT,OAS	ADV. VS	// 0 //
73	D-CONTC/29775/2025 CONTC/3488/2025	KANHU CHARAN SWAIN VS BIRENDRA KORKARA,DIRECTOR SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
74	D-CONTC/29129/2025 CONTC/3489/2025	SNEHALATA KALET VS PUSPANJALI PANDA,SUB-COLLECTOR, SADAR SAMBALPUR	GOKULANANDA SAHU VS	// 0 //
75	D-CONTC/26313/2025 CONTC/3490/2025	RENUBALA PRADHAN VS SANATH KUMAR N, IFS	ADV VS	// 0 //
76	D-CONTC/29773/2025 CONTC/3491/2025	SANJAYA KUMAR DANTA VS DEBAPRIYA KAMPA,OFS 1(SB)	ADV. VS	// 0 //
77	D-CONTC/29782/2025 CONTC/3492/2025	SUNIL KUMAR HOTHIA VS BALAMUKUNDA BHUYAN,IAS	ADV. VS	// 0 //
78	D-CONTC/29820/2025 CONTC/3493/2025	PRANDEV DOCTOR PATRO VS YAMINI SARANGI,IAS	ANUPAM DASH VS	// 0 //
79	D-CONTC/29579/2025 CONTC/3494/2025	KRUSHNA CHANDRA MALLICK @ MALHA VS AMRIT RUTURAJ,IAS	ADV. VS	// 0 //

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80	D-CONTC/29582/2025 CONTC/3495/2025	BANAMBAR DESINAYAK VS AMRIT RUTURAJ,IAS	ADV. VS	// () //
81	D-CONTC/29584/2025 CONTC/3496/2025	DUSHASAN BEHERA VS AMRIT RUTURAJ,IAS	ADV. VS	// () //
82	D-CONTC/29884/2025 CONTC/3497/2025	ABHIRAM ROUT VS SANJAY KUMAR SINGH,IAS	ADV. VS	// () //
83	D-CONTC/29932/2025 CONTC/3498/2025	DEEPAK KUMAR NAYAK VS SHALINI PANDIT,IAS	ADV. VS	// () //
84	D-CONTC/29969/2025 CONTC/3499/2025	RAMESH CHANDRA ROUL VS CHHATRAPATI SAHU,DIST. EDUCATION OFFICER(I/C), NABARANGPUR	ADV. VS	// () //
85	D-CRLA/11135/2025 CRLA/868/2025	INFORMANT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	PARADEEP /47 /2022 SPECIAL JUDGE(POCSO), JAGATSINGH Spl/0000018/2022
86	D-CRLA/18351/2025 CRLA/869/2025	AJIT@DILESWAR RANA VS STATE OF ODISHA	SASANKA SEKHAR PAIKRAY VS	JUJUMURA /118 /2019 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000058/2019
87	D-CRLA/21185/2025 CRLA/870/2025	NARESH MIRDHA VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	BURLA /459 /2023 SPECIAL JUDGE (POCSO), SAMBALPUR Spl/0000046/2023
88	D-CRLA/21567/2025 CRLA/871/2025	BISWAPRAKASH NAYAK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	CHOUDWAR /428 /2023 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000265/2023
89	D-CRLA/21865/2025 CRLA/872/2025	SAMIR KUMAR PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	G.UDAYAGIRI /41 /2018 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000070/2018
90	D-CRLA/22254/2025 CRLA/873/2025	KASHARI MINIKA@KANSARI VS STATE OF ODISHA	MANORANJAN PADHY VS	LAXMIPUR /26 /2017 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput TR/0000169/2017
91	D-CRLA/22330/2025	KRUPASINDHU SAHU	SATYA NARAYAN MISHRA 4	BHAWANIPATNA TOWN /436 /2024

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	CRLA/874/2025	VS STATE OF ODISHA	VS	C.J.M.,BHAWANIPATNA(Kalahandi) CT/0001170/2025
92	D-CRLMA/21516/2025 CRLMA/106/2025	JITU DALEI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam) GR/0000789/2024
93	D-CRLMA/22114/2025 CRLMA/107/2025	HARSHA C VS STATE OF ODISHA	DHANANJAYA MUND VS	/ /0 SPECIAL JUDGE,BHAWANIPATNA(Kala
94	D-CRLMC/21288/2025 CRLMC/2830/2025	SUBHASHMITA JENA VS STATE OF ODISHA	SAILABALA JENA VS	2(A)CC/0000007/2025 MALGODOWN /169 /2019 J.M.F.C.(III),CUTTACK(Cuttack)
95	D-CRLMC/22217/2025 CRLMC/2831/2025	CHITTA RANJAN SWAIN VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	GR/0001423/2019 PIPLI /9 /2023 J.M.F.C.,PIPLI(Puri)
96	D-CRLMC/22241/2025 CRLMC/2832/2025	KHILESWARI DANDSENA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	GR/0000017/2023 DHARMABANDHA PS /15 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA
97	D-CRLMC/22276/2025 CRLMC/2833/2025	VIVEK ANAND PANDA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	CT/0000086/2023 TOMANDO /210 /2023 J.M.F.C.,BHUBANESWAR(Khordha)
98	D-CRLMC/22278/2025 CRLMC/2834/2025	SABITRI SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	CT/0000614/2023 BUGUDA /610 /2024 JMFC, JAGANNATH PRASAD(Ganjam)
99	D-CRLMC/22338/2025 CRLMC/2835/2025	DEEPAK KUMAR MOHAPATRA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	GR/0000789/2024 / /0 ASST SESSIONS JUDGE (WOMENS), JAC
100	D-CRLMC/18971/2025 CRLMC/2836/2025	PRAKASH MUKHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	EXECUTION CASE/0000003/2024 GHATAGAON /134 /2024 SPECIAL JUDGE (POCSO), KENDUJHAR
101	D-CRLMC/22351/2025 CRLMC/2837/2025	SHIVA GHASI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	Spl/0000023/2024 BHASMA /29 /2025 J.M.F.C., (R), SUNDARGARH(Sundargarh)
102	D-CRLMC/22380/2025 CRLMC/2838/2025	PITABASH PANDA VS STATE OF ODISHA	RAKESH KUMAR DAS VS	GR/0000041/2025 SAHID NAGAR P.S. /194 /2022 J.M.F.C.,BHUBANESWAR(Khordha)

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114	D-CRLMP/22439/2025 CRLMP/950/2025	KABITA DAS VS THE STATE OF ODISHA	SRINIBASH SATAPATHY VS	//0 () //
115	D-CRLREV/21982/2025 CRLREV/441/2025	RAKESH RANJAN SABAR VS STATE OF ODISHA	RABINDRA KUMAR SAHOO VS	GARBANDHA /105 /2022 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000010/2023
116	D-CRLREV/22347/2025 CRLREV/442/2025	PITAMBAR PARIDA VS STATE OF ODISHA	ASHOK KUMAR SWAIN 1 VS	AIRPORT /172 /2023 DISTRICT & SESIONS JUDGE,BHUBANE CRA/0000047/2025
117	D-CRLREV/22466/2025 CRLREV/443/2025	GOPAL DEHURY VS NOMITA ROUT	PRAVASH CHANDRA JENA VS	//0 A.D.J.,ATHAGARH(Cuttack) CRA/0000005/2025
118	D-EXP/29533/2025 EXP/10/2025	SUBHRANSU KUMAR NAYAK VS SANJEEB KUMAR MISHRA,I.A.S.	ADV. VS	// () //
119	D-EXP/29534/2025 EXP/11/2025	TAPAS RANJAN MOHAPATRA VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// () //
120	D-EXP/29532/2025 EXP/9/2025	ABHIMANYU NAYAK VS SANJEEB KUMAR MISHRA, I.A.S.	ADV. VS	// () //
121	D-FAO/27687/2025 FAO/353/2025	HR, POWER MECH PROJECTS LTD. VS JHARANA DASH	DHANANJAYA MUND VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000337/2022
122	D-FAO/29592/2025 FAO/354/2025	RANJIT MOHANTY VS BISWAJIT MOHANTY	RAICHARAN MOHAPATRA VS	// DISTRICT & SESSIONS JUDGE,CUTTAC Test./0000019/2015
123	D-MSA/29305/2025 MSA/40/2025	M/S. S.J. DEVELOPERS AND HOUSING PVT. LTD., VS SECY. ODISHA REAL ESTATE REGULATORY AUTHORITY, KHURDA	RAMDAS ACHARY VS	// ODISHA REAL ESTATE APPELLATE TR OREAT/0000029/2023
124	D-STREV/24844/2025 STREV/20/2025	M/S. PRATIBHA ENGINEERING SERVICES VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //
125	D-TRP(C)/29754/2025	BIGHNESH MAHAPATRA	MANAS KUMAR CHAND	//

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	TRP(C)/234/2025	VS SHWETANGSHI MISHRA	VS	JUDGE FAMILY COURT,BHUBANESWA CP/0000267/2025
126	D-TRP(C)/29755/2025 TRP(C)/235/2025	SANGITA KUTHAR @ DIPI VS PRASAD KUMAR KHILAR	DEEPAK KUMAR SAHOO VS	// CIVIL JUDGE (SD),TALCHER(Anugul) Mat/0000005/2025
127	D-TRP(C)/29770/2025 TRP(C)/236/2025	SURABHI DASH @ PANIGRAHI VS SAGAR KUMAR PANIGRAHI	BHABANI SHANKAR DASPARIDA VS	// JUDGE, FAMILY COURT, SAMBALPUR CP/0000092/2025
128	D-TRP(C)/29857/2025 TRP(C)/237/2025	JHARANA DALEI VS ASHOK KUMAR DALEI	SMITA RANJAN PATNAIK VS	// JUDGE, FAMILY COURT, DHENKANAL CP/0000095/2025
129	D-TRP(C)/29888/2025 TRP(C)/238/2025	APARNA BHOI @ SAHU VS DILLIP KUMAR SAHU	JAGABANDHU SAHU VS	// JUDGE FAMILY COURT, SONEPUR(Sone CP/0000030/2025
130	D-TRP(C)/28805/2025 TRP(C)/239/2025	SWETASMITA SETHI @ SWETA SMITA SETHI VS CHITTARANJAN SETHI	BIJAYA KUMAR PARIDA 2 VS	// JUDGE FAMILY COURT-II,BHUBANESW CP/0000416/2021
131	D-TRPCRL/20524/2025 TRPCRL/63/2025	JHUNU SAHOO VS STATE OF ODISHA	MANORANJAN PADHI VS	JAGANNATHA PRASAD /466 /2024 A.D.J.,BHANJANAGAR(Ganjam) ST/0000042/2025
132	D-TRPCRL/22092/2025 TRPCRL/64/2025	RAJAT RANJAN DAS VS SUNITA SAMAL	PRITAM KUMAR MOHANTY VS	//0 JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000001/2025
133	D-WA/26666/2025 WA/1284/2025	NAMITA RANI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
134	D-WA/29766/2025 WA/1285/2025	STATE OF ODISHA VS SHANTILATA PADHI	AISHWARYA DASH,A.S.C VS	// ()
135	D-WA/25852/2025 WA/1286/2025	DR.NABEEN KUMAR RATH VS STATE OF ODISHA	BIRAJA KANTA MAHAPATRA VS	// ()
136	D-WA/29774/2025 WA/1287/2025	STATE OF ODISHA VS	AISHWARYA DASH,A.S.C VS	// ()

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137	D-WA/17290/2025 WA/1288/2025	BRAJA KISHORE JENA STATE OF ODISHA VS CHAITANYA SAHU STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A VS	// // 0 //
138	D-WA/19300/2025 WA/1289/2025	STATE OF ODISHA VS SAMBHU GHUSI STATE OF ODISHA	JATESWAR NAYAK,A.G.A VS	// 0 //
139	D-WA/21638/2025 WA/1290/2025	STATE OF ODISHA VS RAMA CHANDRA NAYAK STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
140	D-WA/22491/2025 WA/1291/2025	STATE OF ODISHA VS GOPAL CHARAN PATRA HIGHER EDUCATION	SATYA BRATA MOHANTY, A.G.A VS	// 0 //
141	D-WA/26405/2025 WA/1292/2025	HIGHER EDUCATION VS PRANATI NAIK STATE OF ODISHA	SASWAT DAS,A.G.A VS	// 0 //
142	D-WA/29570/2025 WA/1293/2025	STATE OF ODISHA VS BISHNU CHARAN BEHERA STATE OF ODISHA	SANJIB KUMAR SWAIN,A.G.A VS	// 0 //
143	D-WA/28810/2025 WA/1294/2025	STATE OF ODISHA VS DEEPAK KUMAR DASMOHAPATRA STATE OF ODISHA	SASWAT DAS, A.G.A VS	// 0 //
144	D-WA/29071/2025 WA/1295/2025	STATE OF ODISHA VS PRAFULLA KUMAR BEHERA ANIL KUMAR DAS	BIMBISAR DASH,A.G.A VS	// 0 //
145	D-WP(C)/29080/2025 WP(C)/20876/2025	VS THE BRANCH MANAGER CUM AUTHORIZE OFFICER H.D.F.C.BANK LTD, BBSR PURNA CHANDRA NAYAK	PRAVAT KUMAR NAYAK VS	// 0 //
146	D-WP(C)/29189/2025 WP(C)/20877/2025	STATE OF ODISHA VS STATE OF ODISHA KSHETRA MOHAN BISWAL	SUBASH CHANDRA PUSPALAKA VS	// 0 //
147	D-WP(C)/29795/2025 WP(C)/20878/2025	STATE OF ODISHA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //

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148	D-WP(C)/29676/2025 WP(C)/20879/2025	PRAMOD KUMAR KHATUA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
149	D-WP(C)/29677/2025 WP(C)/20880/2025	PUSPA SHARMA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
150	D-WP(C)/29100/2025 WP(C)/20881/2025	GHASIRAM SOREN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
151	D-WP(C)/28412/2025 WP(C)/20882/2025	PANKAJINI BEHERA VS R.P.F.COMMISSIONER, BBSR	ABHILASH MISHRA VS	// 0 //
152	D-WP(C)/29767/2025 WP(C)/20883/2025	TULASA BHUMIA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
153	D-WP(C)/28276/2025 WP(C)/20884/2025	ARJOON DEHURY @ SAHOO VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //
154	D-WP(C)/29768/2025 WP(C)/20885/2025	ABHIMANYU SAHOO VS THE COMMISSIONER, CONSOLIDATION AND SETTLEMENT, CUTTACK	PRANAB RANJAN CHHATOI VS	// 0 //
155	D-WP(C)/29680/2025 WP(C)/20886/2025	PRASANTA KUMAR BARIK VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// 0 //
156	D-WP(C)/29840/2025 WP(C)/20887/2025	SIBAJI SAMAL VS SWAPNA JENA	BASUDEV MISHRA VS	// 0 //
157	D-WP(C)/25373/2025 WP(C)/20888/2025	STATE OF ODISHA VS MINATI DAS	AISHWARYA DASH,A.S.C VS	// 0 //
158	D-WP(C)/29793/2025 WP(C)/20889/2025	BINAYA KUMAR LAKRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
159	D-WP(C)/29796/2025	MINAKETAN KINDO	MANORANJAN PADHI	//

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	WP(C)/20890/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/29798/2025 WP(C)/20891/2025	NARAYAN JENA VS REGIONAL TRANSPORT OFFICER, BALASORE	BRAJA MOHAN SARANGI VS	// 0 //
161	D-WP(C)/29687/2025 WP(C)/20892/2025	MOTHER TERESA COLLEGE OF NURSING, JAJPUR VS THE REGISTRAR, ODISHA UNIVERSITY OF HEALTH SCIENCES, BBSR	GOPAL PRASAD JENA VS	// 0 //
162	D-WP(C)/29685/2025 WP(C)/20893/2025	ANUP KUMAR PANDA VS INDIAN OVERSEAS BANK, BBSR	OM SWARUP VS	// 0 //
163	D-WP(C)/29995/2025 WP(C)/20894/2025	FAKIR MAHANANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
164	D-WP(C)/29679/2025 WP(C)/20895/2025	CH.MOHAN RAO VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
165	D-WP(C)/29160/2025 WP(C)/20896/2025	M/S INDO TECH, JHARSUGUDA VS COMMISSIONER, GST AND CENTRAL EXCISE ROURKELA COMMISSIONERATE, ROURKELA	SUBRAT SATPATHY VS	// 0 //
166	D-WP(C)/29712/2025 WP(C)/20897/2025	SUNDAR MOHAN BEHERA VS STATE OF ODISHA	BISWAJIT MAHARANA VS	// 0 //
167	D-WP(C)/29493/2025 WP(C)/20898/2025	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
168	D-WP(C)/29381/2025 WP(C)/20899/2025	PREMALATA DAS VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
169	D-WP(C)/27491/2025 WP(C)/20900/2025	SUMITRA PRADHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
170	D-WP(C)/29670/2025 WP(C)/20901/2025	SAVITRI MOHANTY VS	SUBASH CHANDRA PUSPALAKA VS	// 0

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171	D-WP(C)/29230/2025 WP(C)/20902/2025	THE STATE OF ODISHA PINKY PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// // 0 //
172	D-WP(C)/28865/2025 WP(C)/20903/2025	M/S. SAHOO VARIETIES STORE, ANGUL VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	MADHAB LAL AGARWAL VS	// 0 //
173	D-WP(C)/29668/2025 WP(C)/20904/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SUJIT KUMAR SWAIN VS	// 0 //
174	D-WP(C)/29386/2025 WP(C)/20905/2025	MANOJ KHATUA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// 0 //
175	D-WP(C)/29613/2025 WP(C)/20906/2025	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR SAA VS	// 0 //
176	D-WP(C)/29422/2025 WP(C)/20907/2025	PRADIP KUMAR DASH VS STATE OF ODISHA	SALAUDDIN KHAN VS	// 0 //
177	D-WP(C)/29651/2025 WP(C)/20908/2025	DILLIP KUMAR PATTANAYAK VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	SURESH CHANDRA DASH VS	// 0 //
178	D-WP(C)/29653/2025 WP(C)/20909/2025	SIBASISH DASH VS STATE OF ODISHA	PIYUSH PANDA VS	// 0 //
179	D-WP(C)/27215/2025 WP(C)/20910/2025	BIBHUTA NANDA PANDA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// 0 //
180	D-WP(C)/29702/2025 WP(C)/20911/2025	KALIA PRASAD DASH VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
181	D-WP(C)/29658/2025 WP(C)/20912/2025	ASHOK KUMAR DAS VS STATE OF ODISHA	BIRENDRA KUMAR NAYAK VS	// 0 //

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182	D-WP(C)/27641/2025 WP(C)/20913/2025	MANOJ KUMAR NAYAK VS THE BERHAMPUR MUNICIPALITY CORPORATION	VS	// 0 //
183	D-WP(C)/29713/2025 WP(C)/20914/2025	CHANDRA SEKHAR PANIGRAHI VS GOVT. OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
184	D-WP(C)/25346/2025 WP(C)/20915/2025	AKSHAYA KUMAR LENKA VS DISTRICT JUDGE, KENDRAPARA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/29706/2025 WP(C)/20916/2025	AKHIL KUMAR MOHANTY VS SUBODH MOHANTY	SHIB SHANKAR MOHANTY VS	// 0 //
186	D-WP(C)/29711/2025 WP(C)/20917/2025	SUNITA BEHERA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// 0 //
187	D-WP(C)/22519/2025 WP(C)/20918/2025	RAJ KISHORE SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
188	D-WP(C)/29958/2025 WP(C)/20919/2025	BHAGABAN CHANDRA SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
189	D-WP(C)/29952/2025 WP(C)/20920/2025	PITABAS PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
190	D-WP(C)/23052/2025 WP(C)/20921/2025	BHIMA JANI VS UNION OF INDIA	SANTOSH KUMAR ADHIKARI VS	// 0 //
191	D-WP(C)/29718/2025 WP(C)/20922/2025	KAMINI PANIGRAHI VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
192	D-WP(C)/29714/2025 WP(C)/20923/2025	M/S MAA SIDHHA BASULI WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
193	D-WP(C)/29719/2025	HARESH PODHA	AKSHAYA KUMAR NAYAK	//

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	WP(C)/20924/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/29783/2025 WP(C)/20925/2025	BIKRAM PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
195	D-WP(C)/29524/2025 WP(C)/20926/2025	BIBEKANANDA BISWAL VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// 0 //
196	D-WP(C)/29962/2025 WP(C)/20927/2025	GANGADHAR SENAPATI VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
197	D-WP(C)/29968/2025 WP(C)/20928/2025	RATNAKAR PANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
198	D-WP(C)/25423/2025 WP(C)/20929/2025	PRUTHIRAJ SAHOO VS STATE OF ODISHA	GOKHA BEHERA VS	// 0 //
199	D-WP(C)/29831/2025 WP(C)/20930/2025	PRATAP CHANDRA PADHY VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// 0 //
200	D-WP(C)/29454/2025 WP(C)/20931/2025	LUXMI TEA CO PRIVATE LTD., KALKATA 1 VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
201	D-WP(C)/29919/2025 WP(C)/20932/2025	BASANTA KUMAR SAMAL VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
202	D-WP(C)/29652/2025 WP(C)/20933/2025	SARMISTHA PRADHAN VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
203	D-WP(C)/29791/2025 WP(C)/20934/2025	BISWAJIT SAHOO VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
204	D-WP(C)/29920/2025 WP(C)/20935/2025	PADMANAVA PUROHIT VS	SIDHESWAR MALLIK VS	// 0

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205	D-WP(C)/28779/2025 WP(C)/20936/2025	STATE OF ODISHA RABINDRA SAHOO VS	PADMANAV BHUTIA VS	// // 0
206	D-WP(C)/29743/2025 WP(C)/20937/2025	STATE OF ODISHA BATA KISHOR SAHOO VS	KRISHNA CHANDRA SAHU VS	// // 0
207	D-WP(C)/29807/2025 WP(C)/20938/2025	STATE OF ODISHA GANESWAR SWAIN VS	RABINDRA NATH PRUSTY VS	// // 0
208	D-WP(C)/29748/2025 WP(C)/20939/2025	STATE OF ORISSA TUNA JENA VS	TAPAN KUMAR BISWAL VS	// // 0
209	D-WP(C)/29792/2025 WP(C)/20940/2025	STATE OF ODISHA BIJAY KUMAR MINZ VS	MANORANJAN PADHI VS	// // 0
210	D-WP(C)/29751/2025 WP(C)/20941/2025	STATE OF ODISHA GANESH CHANDRA BARAI VS	TAPAN KUMAR BISWAL VS	// // 0
211	D-WP(C)/29827/2025 WP(C)/20942/2025	STATE OF ODISHA SAMIR KUMAR GANJU VS	PRAJNA SARITA MOHANTY VS	// // 0
212	D-WP(C)/28993/2025 WP(C)/20943/2025	STATE OF ODISHA STATE OF ODISHA VS	DEBASHIS TRIPATHY, A.G.A VS	// // 0
213	D-WP(C)/29868/2025 WP(C)/20944/2025	UNION OF INDIA SATYANANDA BANZARA VS	PRASANTA KUMAR MISHRA VS	// // 0
214	D-WP(C)/29898/2025 WP(C)/20945/2025	STATE OF ODISHA RAJA NAIK VS	DURGA PRASAD PANIGRAHI VS	// // 0
215	D-WP(C)/29828/2025 WP(C)/20946/2025	STATE OF ODISHA TUNI PRAVA ROUT VS STATE OF ORISSA	MAHENDRA KUMAR SAHOO VS	// // 0 //

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216	D-WP(C)/29881/2025 WP(C)/20947/2025	RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
217	D-WP(C)/29871/2025 WP(C)/20948/2025	LOKANATH PRADHAN VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
218	D-WP(C)/29899/2025 WP(C)/20949/2025	HIMANI BISWAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// 0 //
219	D-WP(C)/29876/2025 WP(C)/20950/2025	TAPAN KUMAR DAS VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
220	D-WP(C)/29877/2025 WP(C)/20951/2025	SUDAM KHATUA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
221	D-WP(C)/29752/2025 WP(C)/20952/2025	DIGAMBAR AMANTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 //
222	D-WP(C)/29808/2025 WP(C)/20953/2025	HRUSHIKESH CHHATRIA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
223	D-WP(C)/29879/2025 WP(C)/20954/2025	DEEPAK KUMAR SAHOO VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
224	D-WP(C)/29813/2025 WP(C)/20955/2025	BISWAJIT SETHI VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST CIRCLE, DHENKANAL	DEBENDRA KUMAR DHAR VS	// 0 //
225	D-WP(C)/29885/2025 WP(C)/20956/2025	PARTHA PANDA VS STATE OF ODISHA	JYOTIRMAY GIPTA VS	// 0 //
226	D-WP(C)/29400/2025 WP(C)/20957/2025	HIMANSU SEKHAR SAHOO VS STATE OF ODISHA	DESHA RANJAN RATH VS	// 0 //
227	D-WP(C)/29946/2025	TAPAN KUMAR DAS	JAJATI KESHARI KHUNTIA	//

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	WP(C)/20958/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/29834/2025 WP(C)/20959/2025	DR.HARIPRIYA RATH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// () //
229	D-WP(C)/29654/2025 WP(C)/20960/2025	SANJUKTA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
230	D-WP(C)/29890/2025 WP(C)/20961/2025	LAXMI MANDAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
231	D-WP(C)/29784/2025 WP(C)/20962/2025	JOGESWAR BISHI VS STATE OF ORISSA	MANORANJAN PADHI VS	// () //
232	D-WP(C)/29979/2025 WP(C)/20963/2025	M/S. NANDIGHOSH ENTERPRISES, CUTTACK VS ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK - II DIVISION	MADHAB LAL AGARWAL VS	// () //
233	D-WP(C)/29891/2025 WP(C)/20964/2025	SADANANDA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //
234	D-WP(C)/29980/2025 WP(C)/20965/2025	M/S. JOGENDRA BHOI, SUNDARGARH VS ASST. COMMISSIONER, ROURKELA I DIVISION, ROURKELA	MADHAB LAL AGARWAL VS	// () //
235	D-WP(C)/29835/2025 WP(C)/20966/2025	GURU CHARAN DALABEHERA VS STATE OF ORISSA	BASUDEV BARIK VS	// () //
236	D-WP(C)/29909/2025 WP(C)/20967/2025	KALPITA MOHANTY VS STATE OF ODISHA	AMITAV DAS VS	// () //
237	D-ABLAPL/22193/2025 ABLAPL/8824/2025	MITHUN KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	MARINE KASIA /103 /2025 () //
238	D-ABLAPL/22451/2025 ABLAPL/8825/2025	TUKU @ RATIKANTA BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	RAJKANIKA /30 /2014 ()

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239	D-ABLAPL/18828/2025 ABLAPL/8826/2025	STATE OF ODISHA GHUNGUR DAS VS STATE OF ODISHA	SYED IQBAL VS	// BERHAMPUR SADAR /222 /2025 () //
240	D-ABLAPL/22194/2025 ABLAPL/8827/2025	LAXMIDHAR BARIK VS STATE OF ODISHA	PRASANTA KUMAR BARIK VS	RUPSA /54 /2025 () //
241	D-ABLAPL/22453/2025 ABLAPL/8828/2025	STATE OF ODISHA SRIDHARA PATRA VS STATE OF ODISHA	PRAMOD KUMAR SAHU VS	// CUTTACK SADAR /120 /2025 () //
242	D-ABLAPL/22503/2025 ABLAPL/8829/2025	STATE OF ODISHA ARIF KHAN VS STATE OF ODISHA	SURESH KUMAR JENA VS	// PURUNABAZAR /175 /2025 () //
243	D-ABLAPL/21949/2025 ABLAPL/8830/2025	STATE OF ODISHA SATRUGHAN HARIJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// JHARIGAM /137 /2024 () //
244	D-ABLAPL/22508/2025 ABLAPL/8831/2025	STATE OF ODISHA ASWINI AMITAV NAYAK VS STATE OF ODISHA	NIRANJAN LENKA VS	// MARSHAGHAI /199 /2025 () //
245	D-ABLAPL/22514/2025 ABLAPL/8832/2025	STATE OF ODISHA RITESH SAHU @ RITESH KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	// SOHELLA /218 /2025 () //
246	D-ABLAPL/22081/2025 ABLAPL/8833/2025	STATE OF ODISHA GUJARI @ DUSMANTA BISWAL VS STATE OF ODISHA	MANORANJAN DAS VS	// DHENKANAL TOWN /437 /2025 () //
247	D-ABLAPL/22239/2025 ABLAPL/8834/2025	STATE OF ODISHA RADHIKA PADAMAVAR VS STATE OF ODISHA	UMAKANTA BARIK VS	// KUNDEI /81 /2025 () //
248	D-ABLAPL/22111/2025 ABLAPL/8835/2025	STATE OF ODISHA KUSA DHADI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /78 /2025 () //
249	D-ABLAPL/22172/2025 ABLAPL/8836/2025	STATE OF ODISHA DIPAN KUMAR SHARMA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// / /0 () //

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250	D-ABLAPL/22450/2025 ABLAPL/8837/2025	KARTTIK BEHERA @ KARTIKA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHALLIKOTE /442 /2025 () //
251	D-ABLAPL/22524/2025 ABLAPL/8838/2025	SANKARSAN DAS VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	PIRAHAT P.S /123 /2025 () //
252	D-ABLAPL/22534/2025 ABLAPL/8839/2025	S.K. MASTAN @ SHEIK MASTAN VS STATE OF ODISHA	AMIT KUMAR SAHU VS	POTTANGI /48 /2025 () //
253	D-ABLAPL/22539/2025 ABLAPL/8840/2025	MAHESH BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GRAM GANJAM /205 /2025 () //
254	D-ABLAPL/22544/2025 ABLAPL/8841/2025	SANI JHA VS STATE OF ODISHA	KULDEEP MOHANTY VS	SECTOR-19 /75 /2025 () //
255	D-ABLAPL/22475/2025 ABLAPL/8842/2025	ANJANA NAIK VS STATE OF ODISHA	BABITA DAS VS	TALCHER TOWN /631 /2025 () //
256	D-ABLAPL/22491/2025 ABLAPL/8843/2025	NIRMALA BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /543 /2025 () //
257	D-ABLAPL/22516/2025 ABLAPL/8844/2025	CHANDRAKANTA BEHERA VS STATE OF ODISHA	BHAGABAN BEHERA VS	KANDARPUR /119 /2025 () //
258	D-ABLAPL/22571/2025 ABLAPL/8845/2025	ALOK RANJAN JAGADEV VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /113 /2025 () //
259	D-ABLAPL/22587/2025 ABLAPL/8846/2025	SK. RAJAN VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	GOPALPUR /118 /2025 () //